

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).34773-34775/2012

KANSAL BROTHERS & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and office report)

Date: 31/10/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. N.Annapoorani,Adv.

For Respondent(s)

Mr.Shantanu Bansal,adv.
Mr. Abhishek Chaudhary,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the unserved respondents.
List the matter on 3.01.2014.

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|(Sunil Thomas)
|Registrar

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